

High Court of Judicature at Allahabad

NOTICE

No.ICC /CMP/171/2010

Dated: Alld.18/12/2010

Sealed quotations are invited from reputed firms/agencies for the **Printing & Supply** of Answer Sheets of “**A**” Series and “**B**” Series.

1. Answer Sheets of “**A**” Series will be of 16 pages (Legal Size - 14” X 8.5”) while Answer Sheets of “**B**” Sheets will be of 4 pages (Legal Size - 14” X 8.5”). The Paper used in the Answer Sheets must be good quality white color paper of 65~70gsm. Sample of the Answer Sheets and Paper to be used must be compulsorily attached.
2. Approx. Quantity of Answer Sheets of “**A**” Series is **50000** while the approx. quantity of “**B**” Series is **15000**.
3. Detailed Instructions to be informed later will be required to be printed on “**A**” & “**B**” Series Answer Sheets on the cover page and on the back of it.
4. Packing of “**A**” & “**B**” series Answer Sheets will be required to be done Roomwise and Centrewise as per instructions to be issued at later stage.
5. Firms & Agencies must attach complete profile along with the details of work of above nature successfully executed by the firms during F.Y.2009-2010 and 2010-2011,
6. Firms & Agencies must mention Registration details with Income Tax, Service Tax & Trade Tax/ Commercial Tax Departments along with proof.
7. Rates be quoted for per 1,000 Answer sheets.
8. For inspection of sample copies and any other clarification, one may contact undersigned at Computer Centre between 3.00 p.m. to 4.00 p.m.
9. Court has right to reject the incomplete proposals without assigning any reasons.

Sealed quotations addressed to Registrar General, High Court, Allahabad along with other requisite documents and sample of Answer Sheets must reach I/c Incharge Computer Centre latest by **Wednesday January 5, 2011, 4.30 p.m.**

Sd/-

(D.K. Dwivedi)

I/c Incharge Computer Centre